

No. DSJ/Bilaspur/Reader/2021-
OFFICE OF THE DISTRICT AND SESSIONS JUDGE, BILASPUR,
DISTRICT BILASPUR, H.P.

Dated Bilaspur, the 21st June, 2021.

OFFICE ORDER.

It is for the information of the General Public, Advocates, Litigants, Prosecution and all the concerned that in order to break the chain of transmission of Covid -19 virus, the Civil cases and Criminal Cases fixed during the below mentioned date/period are adjourned for effective hearing :-

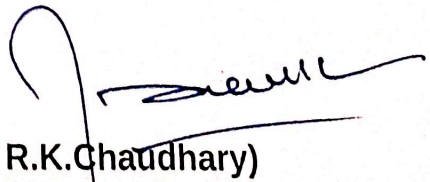
Cases fixed for hearing.	Cases adjourned for effective hearing.
21.06.2021	23.08.2021

(R.K. Chaudhary)
District & Sessions Judge,
Bilaspur, H.P.

Endst.No. DSJ/Bilaspur/Reader/2021-3147, Dated Bilaspur, the 21st June, 2021.

Copy forwarded to:-

- 1 The President Bar Association, Bilaspur/ Ghumarwin for information.
- 2 . The District Attorney, Bilaspur, for information.
3. The Reader of this Court for necessary action.
4. The Civil Ahlmad , Criminal Ahlmad and Clerk-cum-Typist of this office for information and necessary compliance with the directions to place copy of this office order on each case file and put up the case files accordingly.
- ✓ 5. The Assistant Programmer/System Assistants of this office with the directions to upload the office order on the official website of District Court, Bilaspur.
6. The Daftari of this office with the directions to affix the copy of this office order on the notice board for the information of all concerned.


(R.K. Chaudhary)
District & Sessions Judge,
Bilaspur, H.P.